COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 86 OF 2017

Dated: 2nd April, 2018

Present: Hon'ble Mr. I.J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

M. P. Power Management Co. Ltd.

.... Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors.

... Respondent(s)

Counsel for the Appellant(s) : Mr. Manoj Dubey

Counsel for the Respondent(s) : Mr. M. G. Ramachandran

Mr. Shubham Arya for R-2

Mr. R. B. Sharma for R-3 & 29

Mr. Rajiv Srivastava Ms. Garima Srivastava

Ms. Gargi Srivastava for R-24

Mr. S. Vallinayagam for R-45

<u>ORDER</u>

Learned counsel for the appellant states that he has served notice on all the respondents and he will be filing affidavit of service during the course of the day.

List the matter on 16.04.2018.

(Justice N. K. Patil) Judicial Member (I. J. Kapoor) Technical Member